

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 382 of 2014**  
**In**  
**Appeal No. 236 of 2014**

**Dated : 17<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Yamuna Power Ltd.  
Versus  
Delhi Electricity Regulatory  
Commission**

**...Appellant(s)**

**...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hasan Murtaza**

**ORDER**

Mr. Pradeep Mishra, learned counsel appearing for DERC seeks one week's time for filing the Reply. Accordingly, he is directed to file the Reply on or before 27.10.2014 after serving copy on the other side.

Post the matter for hearing in IA No.382 of 2014 on  
**28.10.2014.**

**(Rakesh Nath)  
Technical Member  
pr/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

